

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 6  
**(IB)-486(PB)/2018**

**IN THE MATTER OF:**

Usha Devi

.... Applicant/petitioner

Vs.

Praveer Construction Pvt. Ltd.

.... Respondent

**Under Section 7 of (IBC), CIRP**

**Order delivered on 13.12.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS**

For the petitioner:

Mr. Rakesh Kumar & Ms. Chetna Bisht, Advs. for RP

For the Respondent

**ORDER**

**CA-1315(PB)/2018**

Notice of the application to the non applicant-ex-directors for  
07.01.2019.

Process dasti.

List on 07.01.2019.

Sd/

**(M.M.KUMAR)**  
**PRESIDENT**

Sd/—

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**